



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 3906/NGT OA 635/19/2019

दिनांक 4-10-19

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Compliance report in compliance to order passed by Hon'ble NGT, New Delhi on dated 20.08.2019 in matter of OA No. 635/2019 Residents of Amit Vihar, Ward No. 23, Loni Applicant(s) Versus State of Uttar Pradesh

Sir,

With reference to the above subject mentioned above, this is to inform you that in compliance to order passed by Hon'ble NGT, New Delhi on dated 20.08.2019 in matter of OA No. 635/2019 Residents of Amit Vihar, Ward No. 23, Loni Applicant(s) Versus State of Uttar Pradesh, the compliance report is submitted for kind perusal and necessary action please.

Yours Sincerely


(Utsav Sharma)
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

Action Taken Report in compliance to order passed by Hon'ble NGT, New Delhi on 20.08.2019 in matter of OA No. 635/2019 Residents of Amit Vihar, Ward No.23, Loni Versus State of Uttar Pradesh

Hon'ble National Green Tribunal passed the following order on 20.08.2019 in OA No. 635/2019 Residents of Amit Vihar, Ward No.23, Loni Versus State of Uttar Pradesh :-

" Grievance in this letter, which has been treated as an application, is against air pollution causing health hazard on account of illegally operating brick kiln in Amit Vihar Colony, Loni, Ghaziabad, Uttar Pradesh affecting the health of the inhabitants of the area. It is stated that though the brick kilns were closed in March 2018 by Usha Singh, Tehsildar and Satyender Singh, SDM but the same have again been started.

Let a joint Committee comprising representatives of the State Pollution Control Board (SPCB) and SDM, Ghaziabad look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report within one month by e-mail at judicial-ngt@gov.in. The nodal agency will be the SPCB for coordination and compliance.

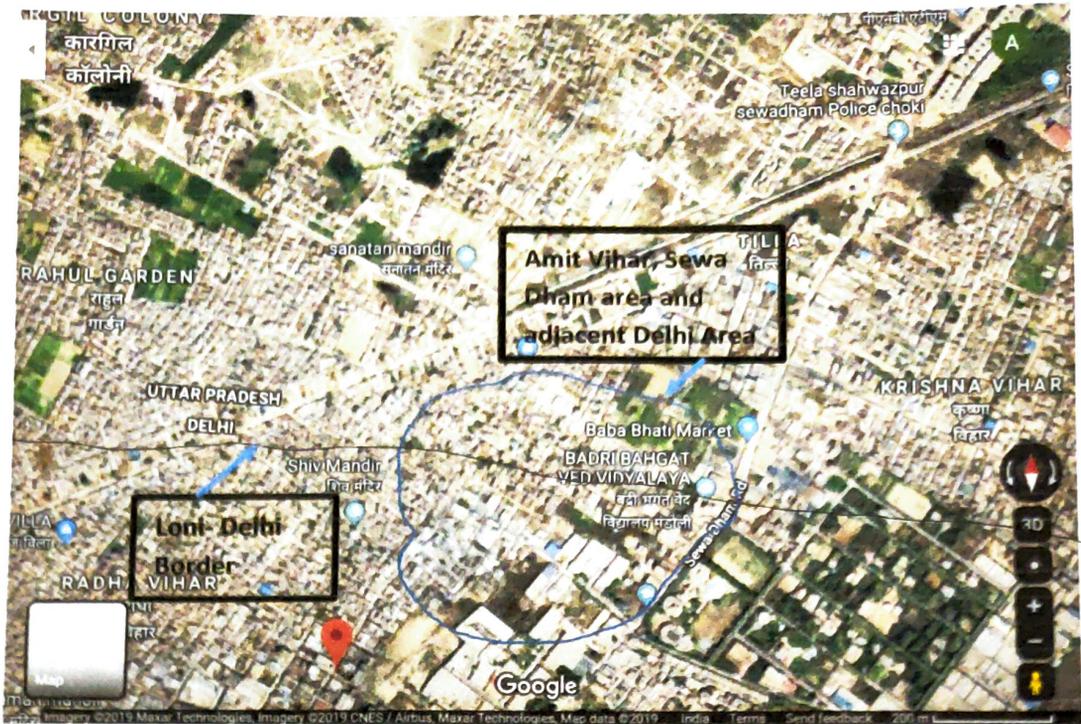
A copy of this order, along with a copy of complaint, be sent to the SPCB and the SDM, Ghaziabad by e-mail for compliance.

Needless to say that order of National Green Tribunal is binding as a decree of Court and non-compliance is actionable by way of punitive action including prosecution, in terms of the National Green Tribunal Act, 2010.

List for further consideration on 21.11.2019."

In reference to the above said order, it is humbly stated that the complaint by the residents of Amit Vihar is basically regarding air pollution due to illegal operation of furnaces which are situated in Amir Vihar Area of Tehsil Loni, District Ghaziabad. This area is at Loni-Delhi Boarder as can be seen in in the Google map in *Figure 1*.

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In compliance to the order passed by the Hon'ble Tribunal, Additional District Magistrate(City), Ghaziabad vide order no 1259/ST- ADM City nominated Sub-Divisional Magistrate, Loni from District Administration for the joint inspection with UPPCB. In compliance to the above, Sub-Divisional Magistrate, Loni, Tehsildar, Loni, officers of Nagar Palika Parishad Loni, Regional Office, UPPCB, Ghaziabad, Electricity Department and Police carried out survey of the area from 09.09.2019 to 11.09.2019. During the survey, it was observed that a number of illegal industrial activities majorly comprising of small furnaces for melting aluminum, iron, lead etc. for producing sheets, foils, ingots and electronic waste processing units are set up in a residential cluster of Amit Vihar, Sewa Dham, Loni, Ghaziabad, same is presented in *Figure 2* below.

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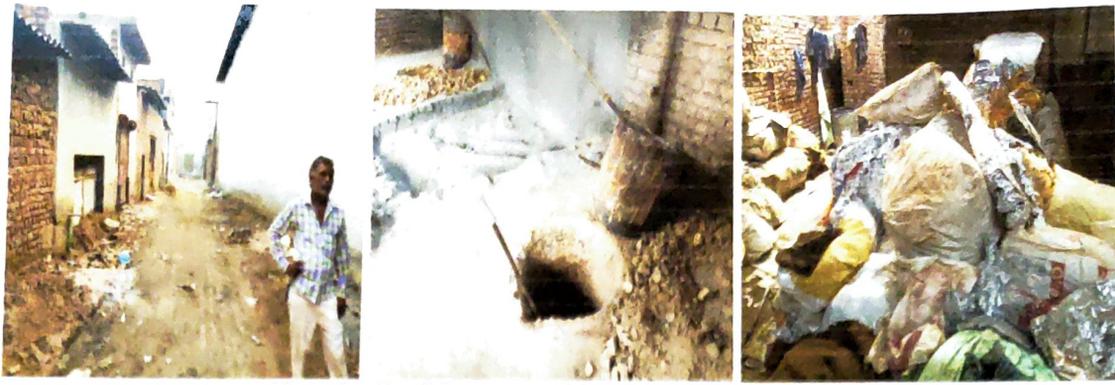


Figure 2 :- Small furnaces used for melting aluminum foils, metals etc

Amit Vihar (Sewa Dham area), Loni Ghaziabad is a residential area where the locals have constructed number of small illegal units against the land use. Also, as is evident in Figure 1, the area is located at the border of New Delhi. During survey it was observed that number of air polluting industries are also located in NCT-Delhi area at the border of Amit Vihar. During survey, on inquiring with the locals of the area, it was informed that the industries fall in the New Mandoli Industrial Area, New Delhi. The verification of same and permitted land use can only be carried out by the officers of DPCC and concerned departments of Delhi. The electricity connections in the industries were found to be provided by Electricity Department of Delhi. Status of same is shown in **figure 3**.

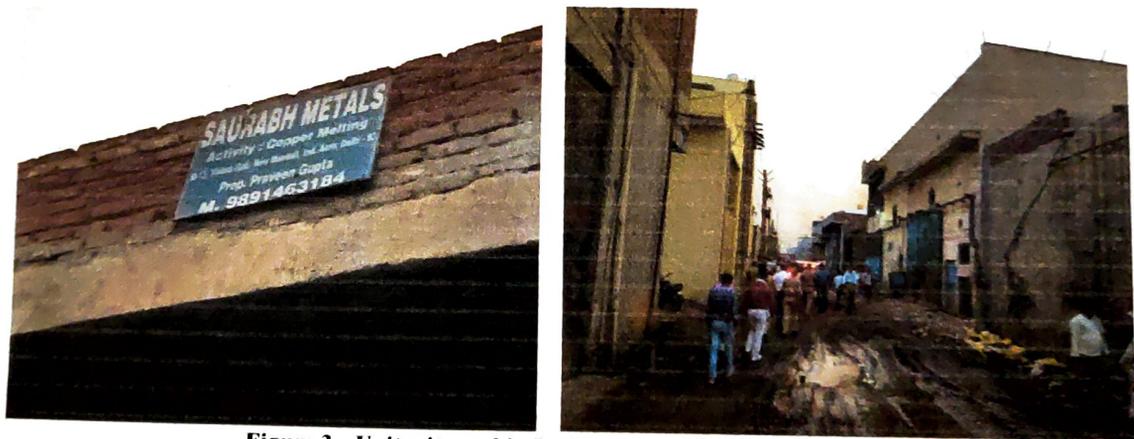


Figure 3:- Units situated in Delhi adjacent to the Loni Border

During the survey, the joint team demolished 42 industries in Ghaziabad region of Amit Vihar area. The electrical connections of the industries were also disconnected by the officers

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of electricity department. Photographs of action taken during the survey are shown as **figure**

4.



Figure 4 :- Demolition action taken against illegal units in Amit Vihar, Loni

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Recommendations :-

1. As noted during the survey, Amit Vihar and near by areas are residential clusters as per the master plan of Ghaziabad Development Authority. Number of illegal units have been constructed illegally against the land use in the vicinity of the area of Sewa Dham, Loni Ghaziabad. Hence, necessary directions can be given to the Development Authority to taken necessary action for phasing out the industries from the residential areas.
2. Area of Amit Vihar, Seva Dham is located at the Loni - Delhi Border. Number of industries were found operational which are located in NCT-Delhi area as informed during the survey. It is recommended that the DPCC and concerned departments carry out survey of the area located in Delhi to confirm the land use and status of industries operating in Delhi region of adjacent to Amit Vihar Area of Loni.

The factual and action taken report in the aforesaid matter is put up for your perusal and necessary action please.



(Subhash Chandra)
Scientific Assistant
Regional Office, UPPCB
Ghaziabad



(Ankit Singh)
Assistant Environmental Engineer
Regional Office, UPPCB
Ghaziabad

Regional Officer

